GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 372
ANSWERED ON 22/07/2025

LOSS DUE TO NMMS APP UNDER MGNREGS

372. SHRI E T MOHAMMED BASHEER:
ADV DEAN KURIAKOSE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a)   whether the Government is aware of the fact that Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers are facing loss of work and wages due to technical malfunctions and operational issues related to the National Mobile Monitoring System (NMMS) App;

(b)   if so, the details thereof and the steps taken by the Government to address suchmalfunctions;

(c)   whether the Government has put in place any grievance redressal mechanism for workers who are unable to mark attendance due to network connectivity issues or non-functioning of the App; and

(d)   if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a)to (d): To ensure transparency and accountability in the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), the Ministry has decided that States/UTs shall ensure capturing of attendance at the worksite through National Mobile Monitoring System (NMMS) App with two-time stamped, geo-tagged photographs of the workers in a day for all the works (except Individual Beneficiary Work) through NMMS w.e.f. 1st January, 2023.

In order to avoid any inconvenience to the workers due to NMMS, provision has been made that in case any worksite is not

located in network covered area or attendance could not be uploaded due to any other network issue then attendance can be captured in offline mode and can be uploaded once the device comes into network covered area. In case of exceptional circumstances owing to which attendance could not be uploaded, the provision for exemption at district level by District Program Coordinator also exists, which has since been decentralized to the Block level.

With the above exception handling mechanisms in place, no instance of loss of work or wages due to NMMS has come to the notice of the Ministry.

It is also submitted that any issue faced by States/UTs is taken up with Ministry on a real-time basis which in turn makes effort to resolve the same in a time bound manner. Various enhancements are continuously incorporated in the system to make it more robust, based on the feedback and suggestions given by States and other stakeholders, such as eye blink and head count facility, Mate-id mapping, verification of photographs at various levels etc.

The implementation of the NMMS application has significantly improved the attendance management system and the overall efficiency of the process. NMMS boosts the credibility of attendance data and fosters trust in the overall process. NMMS application also helps in timely payment of wages as wage lists and FTOs can be generated on the same day as on which the attendance has been captured, this process took more time earlier in case of manual attendance system.

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